

(b) if not, whether Government would consider introducing Vayudoot Service for Cuddalore connecting Madras and Tiruchi ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) No, Sir.

(b) Cuddalore is close to Pondicherry where Vayudoot services are proposed to be provided during the current plan period, subject to development of the airport and availability of other infrastructure.

**Increase in rate of Reimbursement Amount for Maintenance of National Highway Urban Links**

2628. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Eight Finance Commission recommended in 1984, a rate of Rs. 23,500/- per Kilometre per year for maintenance of double lane (black top roads) in respect of National Highway Urban Links in the cities and municipalities ;

(b) whether Union Government are reimbursing at the rate of Rs. 8,000/- per Kilometre per year due to which State Government could not maintain these urban links in proper condition ; and

(c) if so, whether Government propose to increase the rate of the amount as per Eight Finance Commission recommendations for proper maintenance of these roads ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) No, Sir.

(b) and (c) Yes Sir, but any extra expenditure beyond Rs. 8000/- per Kilometre per year reimbursed by the Government of India is required to be borne by the State Governments themselves in terms of the National Highway Urban Link Agreements entered into between the State Governments and the Government of India.

**Construction of Road from Ongole to Kakinada under Inter-State or Economic Importance Loan Assistance Scheme.**

2629. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Standing Committee set up by Southern Rural Council has recommended that the development of second section of the road i.e from Ongole to Kakinada at an estimated cost of Rs. 175 crores may be taken up as first priority ;

(b) whether the Andhra Pradesh Government has requested Union Government to take up the second section of the road under Road/Bridge works of Inter-State or Economic Importance loan assistance scheme and partly under State plan and non-plan ; and

(c) if so, the reaction of Government thereto ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b) Yes, Sir.

(c) It is not possible to take up works of this magnitude under the programme of Inter-State or Economic Importance.

**Andhra Pradesh Proposal for a Local Amendment to Section 38 of Motor Vehicles Act**

2630. SHRI V. SOBHANADREESWARA RAO : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Government of Andhra Pradesh has proposed for a local amendment to Section 38 of the Motor Vehicles Act to enable the State Government to entrust the function of issue of fitness certificate for motor vehicles to well established and reliable workshop cum-garages in addition to Motor Vehicle Inspectors to minimise corruption and red-tapism ; and

(b) if so, the reaction of Union Government thereto and the likely date by which the Bill sent by the State Government will be given presidential approval ?

**THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) :** (a) Yes, Sir.

(b) Proposal, empowering the State Governments to authorise private testing stations for issue of fitness certificate in respect of specified categories of vehicles, forms part of the proposed comprehensive legislation to replace the Motor Vehicles Act, 1939. As the Central legislation would be applicable throughout the country, the need for separate legislation by the State Government has not been considered essential. The position has been clarified to the State Government.

[*Translation*]

**Private Vocational Colleges in Delhi**

2631. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a number of private vocational/professional colleges are being run in Delhi ; and

(b) if so, the number and names of these colleges and out of them how many are duly recognised ?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI P. V. NARASIMHA RAO) :** (a) Yes Sir.

(b) The information about all such colleges is not available since no survey has been conducted in this behalf. However, the information about such of the private institutions/colleges which have been granted affiliation for the conduct of one or more of their courses, is available. The number of these affiliated institutions is ten and their names are given in the statement below.

**Statement**

S. No.	Name of Institute
1.	New Delhi Polytechnic for women, Lajpat Nagar IV, New Delhi.
2.	International Polytechnic for women, A-3, South Extension Part-1, New Delhi.
3.	D.I.M.S. School of Management, 301, Akash Deep Building, Barakhamba Road, New Delhi.
4.	Delhi Women's Technical Training Institute, J-46, Rajori Garden, New Delhi.
5.	Dabar Kanya Shilpa Kala Kendra, Najafgarh, New Delhi.
6.	Sarda Ukil School of Art, 66, Janpath, New Delhi.
7.	Bhartiya Vidya Bhawan, Kasturba Gandhi Marg, New Delhi.
8.	Maharaja Surajmal Institute of Pharmacy and Technology, C-4, Janak Puri, New Delhi.
9.	Chhotu Ram Rural Institute of Technology, Karari Suleman, Nangloi, Delhi.
10.	Delhi Productivity Council Institute, 1-E/10, Jhandewalan Extension, New Delhi.